

**Central Administrative Tribunal
Principal Bench, New Delhi**

(through video conferencing)

Dated: 23.12.2020

Item No. 29

MA No. 2736/2020

OA No. 3527/2018

MA No. 172/2019

MA No. 3953/2018

MA No. 3954/2018

Present: Mr. M.K. Bhardwaj, counsel for applicant
Mr. Satpal Singh, counsel for respondents

MA 2736/2020

This application is filed by applicants No.5 and 6 with a prayer to withdraw their names from O.A. No. 3527/2018.

2. For the reasons mentioned therein, the MA is ordered and the applicants No.5 and 6 have been deleted from the array of parties.

**(Mohd. Jamshed)
Member (A)**

**(Justice L. Narasimha Reddy)
Chairman**

lg/jyoti/ankit/sd/dsn